

OFFICE OF THE DISTRICT JUDGE, BANDA

Advertisement for the appointment of counsellors in Family Court , Banda.

Pursuant to G.O. No. 102/VII-Nyay-2-2015-728/86, dated 18.06.2015 of Government of Uttar Pradesh and letter no. 9948/Admin 'G-I'/2015 , Allahabad Dated 29-07-2015 of Hon'ble High Court of Judicature at Allahabad application are invited on prescribed format for onward transmission to State Government from eligible candidate for the appointment of Counsellor under Rule 26 (1) of Uttar Pradesh Family Court Rules, 1995 for the period of three years on contract basis.

Age :- At the time of publication candidate must have attained 35 years of age and should not be more than 65 years of age.

Qualification – Candidate must have bachelor Degree either in Sociology or Psychology and should have experience in social service . Preference shall be given to those candidates who have master degree in Social Work and have two years experience in Family Dispute counseling.

Tenure – Initially the appointment on the aforesaid post shall be for the three years on contract basis. On the recommendation of Hon'ble High Court of Judicature at Allahabad name of the candidate may be considered for extension of the tenure on the aforesaid post for further three years

Domicile- Candidate must preferably be resident of District Banda

Appointment on the post of counselor shall not be considered in Government / Public Service. Appointee shall be attached on contract basis with Family Court Banda.

Last date of Submission of Form – Eligible and interested candidate may submit their application along with following documents in the office the District Judge, Banda by 25th August 2015.

Documents to be attached with application.

- 1- Age Certificate (Matriculation / High School Certificate /Marksheet)
- 2- Character Certificate issued recently by the principal of the college last attended by the candidate or by a gazetted officers .
- 3- Attested copies of the educational qualification certificates.
- 4- Three passport size recent photograph.
- 5- Experience certificate
- 6- Affidavit regarding non involvement in Criminal Case and cases regarding matrimonial dispute.
- 7- Domicile Certificate issued by competent authority.

No application shall be entertained after last date.

After the receipt of the applications they shall be forwarded to the Government of Uttar Pradesh and appointment on the aforesaid post shall be made according to G.O. No. 102/VII-Nyay-2-2015-728/86, dated 18.06.2015 of State Government and letter no. 9948/Admin 'G-I'/2015 , Allahabad Dated 29-07-2015 of Hon'ble High Court of Judicature at Allahabad.

Copy of the Advertisement be affixed on the notice board of District Court Banda and Collectorate. Advertisement be also published in news paper having circulation in District Banda.

Prescribed format of application can be obtained from the Office of the District Judge, Banda . Application Form may also be downloaded from website of Banda Judgeship i.e. <http://www.ecourts.gov.in/banda>

Principal Judge, Family Court
Banda

District Judge,
Banda

